

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 31<sup>st</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013  
in Appeal No. 294 of 2013**

**In the matter of**

**Indian Hotels & Restaurant Association & Anr. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
for R.1  
Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2**

**IA No. 395 of 2013  
In Appeal No. 299 of 2013**

**In the matter of**

**MIDC Marol Industries Association .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
for R.1  
Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2**

**I.A. No. 437 of 2013 in**  
**Appeal No. 331 of 2013**

**The Tata Power Co. Ltd.** **.....Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory**  
**Commission & Anr.**

**.....Respondent(s)**

**Counsel for the Appellant(s) :** **Mr. Ramji Srinivasan, Sr. Adv.**  
**Ms. Prerna Priyadarshini**  
**Ms. Kanika Chugh**

**Counsel for the Respondent(s):** **Mr. Buddy A. Ranganadhan**  
**for R.1**  
**Mr. J.J. Bhatt, Sr. Adv.**  
**Ms. Anjali Chandurkar**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R.2**

**IA No. 443 of 2013**  
**in**  
**Appeal no. 333 of 2013**

**Mumbai Grahak Panchayat** **...Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission**  
**& Ors.**  
**...Respondent(s)**

**Counsel for the Appellant(s):** **Ms. Shirish V. Deshpande**  
**Mr. Varsha**

**Counsel for the Respondent(s):** **Mr. Buddy A. Ranganadhan for R.1**  
**Mr. J.J. Bhatt, Sr. Adv.**  
**Ms. Anjali Chandurkar**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R.2**

**ORDER**

Post these matters for further hearing on **17<sup>th</sup> & 18<sup>th</sup>**

**February, 2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**  
 ts/pr

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**